

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Refoms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-13532-JK (LD) of 2024

DATED:- 26- 07 - 2024

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

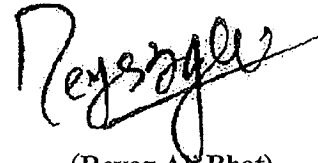
Secretary to Government

No:- LAW-OIC/7/2024

Dated: 26.07.2024

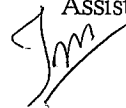
Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Health and Medical Education Department
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.13532-JK(LD) of 2024 dated 26.07.2024

S.No	Titled of the Cases	OIC
01.	OA NO. 607/2021- titled Dr. Bashir Ahmad Malik Vs UT of J&K and others	Dr. Shabina Gulshan, Assistant Director, Health Services Kashmir
02.	TA No. 3098/2021- titled Lal Merjan Vs UT of J&K and others	---DO-----
03.	OA No. 312/2020-titled Nazir ahmad Bhat Vs UT of J&K and others	---DO-----
04.	TA NO. 3505/2021- titled Ghulam Nabi Bhat Vs UT of J&K and others	---DO-----
05.	OA No. 300/2022- titled Khursheed Ahmad Lone Vs UT of J&K and others	---DO-----
06.	TA no. 1339/2021- titled Mohammad Shafi Malik Vs UT of J&K and others	---DO-----
07.	OA No. 571/2022- titled Dr. Sheikh Farooq Nazir Vs UT of J&K and others	---DO-----
08.	TA NO. 2934/2021- titled Gulzar Rafiq Vs UT of J&K and others	---DO-----
09.	TA NO. 3963/2020- titled Dr. Azhar Jan Batoo Vs UT of J&K and others	---DO-----
10.	TA No. 3807/2021- titled Parvez Ahmad Bhat Vs UT of J&K and others	---DO-----
11	OA NO. 263/2021- titled Javaid Iqbal Wani Vs UT of J&K and others	---DO-----
12	TA No. 1245/2021- titled Shabir Ahmad Wagay & Ors Vs UT of J&K and others	---DO-----
13	OA No. 716/2023 titled Mohammad Maqbool Malik Vs UT of J&K and others	---DO-----
14	TA NO. 3316/2021 in SWP No. 2859/2015- titled Dr. Jan Mohammad Vs UT of J&K and others	Dr. Yasmeena Kangroo, Assistant Director, Health Services Kashmir.
15	OA No. 645/2023- titled Abdul Rashid Baba VS UT of J&K and others.	---DO-----

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